**BENCH-I** 

## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.No.911/2010

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh 2. Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18th January 2018, 10.30 A.M.

34-75 (STA) 4.				
Name of the Company		Chotoo SudVs- Bhagwan Fianance Corporation Ltd.& Ors.		
Under Section		111A		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date
PRASUSOT SMCHADOCATE & Shorro Sud 18/110				
Mr. R. K. Murades Br. Adv. for the Company a Ms. S. Roy Chandley for the Adv.				18/1/18
	CHOTOO S		petitions no-	r al
Aritoa Basee, Adr. J fon the Execution.  Sanjary Janiphursala.  ORDER				

Ld. Counsel for the petitioner and Ld. Counsel for the respondents are present.

Ld. Counsel appearing for the petitioner prays for an adjournment. Prayer is allowed.

List on 12,02.2018 for hearing.

(Jinan K.R.) Member (Judicial)

(V.P. Singh) Member (Judicial)

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